HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 06 /UHC/Admin.A/2015

Dated: January , 2016.

Ms. Nazish Kaleem, 3rd Additional Civil Judge (Jr. Div.), Dehradun is given additional charge of the Court of Civil Judge (Jr. Div.), Chakrata, District Dehradun.

She will hold Camp Court at Chakrata for two continuous days in every fortnight.

This order will come into force with immediate effect.

By Order of Hon'ble the Chief Justice,

Sd/-(D.P. Gairola) Registrar General.

No. 39 /XIII-d-1/Admin.A/2014

Dated: January 05, 2016.

Copy forwarded for information and necessary action to: -

- Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- 2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 7. District & Sessions Judge, Dehradun.
- Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 9. All the Registrars of the Court.
- 10. P.P.S. to Hon'ble the Chief Justice.
- P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 12. P.S. to Registrar General.
- 13. Assistant Registrar, Admin.B Section, High Court of Uttarakhand, Nainital.
- 14. Senior Treasury Officer, Dehradun.
- I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the same on the website of High Court.
- 16. Guard File/ Assistant concerned.

Assistant Registrar